

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2004
ANSWERED ON:20.07.2009
FUNCTIONING OF IT COMPANIES
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether more than fifty percent of the companies working in the field of Information Technology (IT) sector are not registered;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has made any assessment in this regard;
- (d) if so, the details thereof; and
- (e) the amount of loss of revenue due to non-registration of these companies?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

- (a) and (b): As per the Ministry of Corporate Affairs, it does not keep record of unregistered entities. There is no provision under the Companies Act which force the unregistered bodies to get themselves registered under the Companies Act.
- (c) to (e): Do not arise.